

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 14 of 2012 & I.A. No. 157 of 2013**

**Dated: 29<sup>th</sup> July, 2013**

**In the matter of:**

**North Delhi Power Ltd.**

**.... Appellant (s)**

**Versus**

**Delhi Electricity Regulatory Commission**

**.... Respondent (s)**

Counsel for the Appellant (s) : Mr. Sakya Singh Chaudhuri  
Mr. Anand K. Ganesan

Counsel for the Respondent (s) : Mr. Pradeep Misra  
Mr. Manoj Kumar Sharma  
Mr. Daleep Kumar Dhayani for R-1  
Mr. Sanjay Sen, Sr. Adv.  
Amicus Curiae

**ORDER**

The Court has not assembled today. As agreed by learned counsel for the parties, matter is posted for **21.08.2013 at 2.30 p.m.**

Court Master

rkt